

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 112
CP No. 125/CTB/2020

Proceedings under Section 241-242 Companies Act
IN THE MATTER OF:

Suresh KothariApplicant
V/S
Rajat Buildcon India Pvt. Ltd. & Ors.Respondent

Order delivered on 26/06/2024

Coram:

Dr. N. V. Ramakrishna Badarinath, Hon'ble Member(J)
Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicant	Mr. Saswat K. Acharya, Adv. Mr. Vinay Kumar Jain, Adv. Ms. S. Pholgu, Adv. Mr. Subham Agarwal, Adv.
For the Respondent	Ms. Neha Baid, Adv.

ORDER

Learned counsel Mr. Saswat K. Acharya appeared for the petitioner.
Learned counsel Ms. Neha Baid appeared for the Respondent Nos. 1 to 6 and 9. There is no representation for the remaining respondents.
Pleadings are complete.
Matter adjourned to 04.07.2024 for hearing.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N. V. Ramakrishna Badarinath
Member (Judicial)